

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

58. C.P. 2195/(MB)/2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2022**

NAME OF PARTIES: Arjun Ramamurthy LR of Late Mahalakshmi
V/s
Birla Shloka Edutech Ltd

APPEARANCE :

FOR PETITIONER : Absent.

FOR RESPONDENT : Adv. Vandana Tiwari

Section: 73(4) of the Companies Act, 2013

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time, this matter could not be taken up. List the
matter for hearing on **20.01.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

28.11.2022
AARTI

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)